

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD

REGIONAL BENCH - COURT No.-I

Service Tax Stay Application No.70122 of 2020
(on behalf of appellant)
in
Service Tax Appeal No.70402 of 2020

(Arising out of Order-in-Appeal No.MRT/EXCUS/000/APPL-MRT/366/2019-20 dated 24/02/2020 passed by Commissioner (Appeals) CGST & Central Excise, Meerut)

Commissioner CGST, Meerut
(Meerut)

.....Appellant

VERSUS

M/s Gulshan Polyols Pvt. Ltd.
(9th KM, Jansath Road, Muzaffarnagar, UP)

....Respondent

APPEARANCE:

Shri B. K. Jain, Authorised Representative for the Appellant
Absent on Call for the Respondent

CORAM: HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

MISCELLANEOUS ORDER NO. - 70065 / 2022

FINAL ORDER NO. - 70116 / 2022

DATE OF HEARING : 04 August, 2022

DATE OF DECISION : 04 August, 2022

P. ANJANI KUMAR:

Department have filed this for withdrawal of the appeal on monetary grounds. In view of the Circular No.390/Misc./116/2017-JC dated 22.08.2019 appeal is withdrawn.

(Dictated and pronounced in open court)

(P. ANJANI KUMAR)
Member (Technical)